

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.05.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1245-1247 of 2019 Diary No. 26981 (With Defects)	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta-R1
2.	Contempt Case (AT) No. 20 of 2020 in Comp. App (AT) (Ins) No. 1245 - 1247 of 2019 Diary No. 26982 (With Defects)	State Bank of India Vs. Subodh Kumar Agrawalla & Ors	R.P. Kapur	Surjadipta Seth-R1 Rahul Auddy-R5

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Registrar